

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 30466/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

HRISHI KESH PANDEY & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.156351/2018-CONDONATION OF DELAY
IN FILING and IA No.156352/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.156353/2018-EXEMPTION FROM FILING O.T.
and IA No.156354/2018-CONDONATION OF DELAY IN REFILING)

Date : 22-01-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner has failed to file the spare
copy for issuance of notice to the respondent within the period
prescribed under the rules. Therefore, the matter shall be
processed for listing before the Hon'ble Judge in Chambers for
further directions. Await orders and list thereafter.

RAJESH KUMAR GOEL
Registrar

SB